

Foreigners employed in India

97. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreigners, countrywise, employed in India;

(b) the firms in which they are employed;

(c) the total emoluments earned by them in a single year;

(d) the total amount of their earnings sent out of the country every year;

(e) the number of foreigners who are employed as experts by concerns in the public and private sectors;

(f) the total amount of salary paid to them every year; and

(g) the total amount of their earnings sent out by them every year?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (g). Information is being collected and will be laid on the Table of the House.

शाखा डाकघर, छपरा

98. श्री क० वि० मजुकर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) छपरा (बिहार) स्थित शाखा डाकघर का दर्जा ऊंचा न उठाने के क्या कारण हैं ; और

(ख) डाकघरों का दर्जा ऊंचा उठाने के लिये निर्धारित मिट्टान क्या है और छपरा स्थित शाखा डाकघर किन मिट्टानों को पूरा नहीं कर रहा है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इन्द्रकुमार मुजराज) :

(क) बिहार राज्य में छपरा तथा के पांच स्थान हैं जहाँ विभागीय शाखा डाकघर हैं। इन डाकघरों में से किसी का भी दर्जा बढ़ाकर उसे विभागीय उप डाकघर बनाने का कोई भी प्रस्ताव धनिर्णीत नहीं पड़ा है। प्रस्तावों की जांच की जाएगी।

(ख) शाखा डाकघर के लिए कम से कम काम के पांच घंटे होने चाहिए और उसका दर्जा बढ़ा दिये जाने पर उसे राष्ट्रीय क्षेत्रों में होने पर 600 रुपये और महरी क्षेत्रों में होने पर 240 रुपये की वार्षिक हानि की अनुमत्य सीमा के भीतर काम करना चाहिए।

मराफुद्दीनपुर डाकघर

99. श्री क० वि० मजुकर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के मुफकपुर जिन में 20 गांवों के बीच मराफुद्दीनपुर डाकघर ही एक मात्र डाकघर है ;

(ख) क्या बाल्सी मुशाहरी स्थान की ग्राम पंचायत की ओर से, जिसकी जनसंख्या लगभग चार हजार है एक पृथक विभागातिरिक्त डाकघर खोलने के लिये एक सार्वजनिक याचिका प्राप्त हुई है ; और

(ग) क्या सरकार का विचार बाल्सी मुशाहरी पंचायत के क्षेत्राधिकार के अन्तर्गत एक विभागातिरिक्त डाकघर खोलने का है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इन्द्रकुमार मुजराज) :
(क) मराफुद्दीनपुर डाकघर से एक विभागीय ग्राम डाकघर द्वारा 25 गांवों को सेवा प्रदान की जा रही है और उनमें डाक वितरण की व्यवस्था एक दिन छोड़कर दूसरे

विन है। 5 मील की घरीय दूरी में चार डाकघर और हैं।

(ब) जी नहीं, बाल्मी, मुवाहारी पंचायत के संतर्गत बाल्मी मूलपुर के प्राथमिकियों के डाकघर खोलने के लिए एक याचिका प्राप्त हुई है।

(ग) प्रस्ताव की जांच की जा रही है।

Telephone connections

100. Dr. Ramesh Sen: Will the Minister of Communications be pleased to state:

(a) the total number of applications for new telephone connections now pending in Calcutta, Bombay, Madras, Delhi and other big towns of India; and

(b) when the majority of the applications will be supplied with telephones?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) The information is as under:

Name of Town	Waiting List
Calcutta	77019
Bombay	72178
Delhi	58589
Madras	12509
Bangalore	7112
Kanpur	8628
Poona	4197

(b) It is not possible to fix any time limit. Efforts are continuously being made to open new exchanges and expand the existing exchanges within the available resources.

Propagation of Indian Languages

101. Dr. Ramesh Sen:
Shri Vishwa Nath Pandey:

Will the Minister of Education be pleased to state:

(a) the amount spent in the Third Plan period for the propagation and

development of the Indian languages and the details thereof?

The Minister of State in the Ministry of Education (Shri Sher Singh): A statement giving information regarding the amount spent by the Central Government on the propagation and development of the Indian languages is placed on the Table of the House. [Placed in Library. See No. LT-344/87].

Number of Children in N.D.M.C. Primary Schools

102. Shri Eswara Reddy: Will the Minister of Education be pleased to state:

(a) whether there is a rule that in the Primary Schools under the New Delhi Municipal Committee, the number of children admitted in a School and the number of children permitted in a Class or Section should not exceed a certain limit;

(b) if so, the maximum number of children a School and a Class thereof is required to admit separately; and

(c) the details of the schools where number of children exceeds the required number?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) and (b). There is no specific rule but according to a Resolution passed by the New Delhi Municipal Committee on 3rd March, 1967 as far as possible the number of students in a Primary School should not exceed 600. For the strength of a Section also there is no rule but normally the number is not permitted to exceed 50. If the number of children in a Section exceeds 50 the Section is bifurcated and a separate teacher is provided for a new Section. The strength of a Class depends on the number of Section.

(c) There is no school in which the number of children in a Section exceeds 50, but according to the informa-